

O.A. 1026/90

(1)

Date	Office Note	Orders
5-4-91 Friday	E. Madan Mohan Rao	Further 4 weeks time is granted for filing Counter.
21-2-92		<p>(Order of the Division Bench dictated by Hon'ble Sri R.Balasubramanain, Member (A)).</p> <p>In this case the learned counsel for the applicant has written a letter dt. 18-2-92 stating that this case is fully covered by a judgment of this Tribunal passed in OA 288/88. When the case has come-up for hearing it was covering the present ^{one} two other judgments passed in OA 780/88 and OA 787/88. Panduranga Reddy, learned special counsel for the 3rd Respondent is present and heard. It is admitted that the this case i.e. OA 1026/90 is fully covered by the Judgments referred to above. Hence, in this case also we pass the same order as in the case of other OAs, which reads as follows :-</p> <p>"We direct that the applicant's case for selection to the Indian Administrative Service for inclusion in the select list prepared in the year 1987 (for vacancies to be filled in 1988) should be reviewed by res- pondents 1 to 3 reconstituting the Selection Committee. The review selection committee is directed to meet within a period of four months from the date of receipt of this order. If the applicant as a result of the review is found fit for inclusion in the select list and if any of his juniors in the select list of 1987 have been appointed to the Indian Adminis-</p>

(P.T.O.)